

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:6

ANSWERED ON:22.02.2011

HUMAN TRAFFICKING

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of human trafficking taking place in various parts of the country;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether there are reports of sale of such trafficked infants/children in the garb of adoption by racketeers in the country including Delhi;
- (d) if so, the details thereof; and
- (e) the details of the measures taken/guidelines issued to check such incidents and to punish the guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.6 FOR 22.2.2011.

(a) & (b): Instances of alleged human trafficking have been reported. As per the statistics compiled by the National Crime Records Bureau (NCRB), the number of cases registered during 2007, 2008 and 2009 under various provisions of law relating to human trafficking were 3991, 3029 and 2848, respectively.

(c) & (d): Such information is not maintained centrally by the NCRB.

(e): Government of India has sanctioned a Comprehensive Scheme for Establishment of Integrated Anti Human Trafficking Units. Additionally, the Government has issued advisories wherein States/UTs have been advised to set up an exclusive 'Crime against Women and Children Desk' in each police Station.